

STATEMENT BY MINISTER**Merchant Shipping (Amendment) Ordinance 1993**

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Madam, I beg to lay on the Table a statement (in English and Hindi) explaining the circumstances which had necessitated immediate legislation by the Merchant Shipping (Amendment) Ordinance, 1993.

THE MERCHANT SHIPPING (AMENDMENT) BILL, 1993

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT

SHRI JAGDISH TYTLER : Madam, I beg to move for leave to introduce a Bill further to amend the Merchant Shipping Act, 1958.

The question was put and the motion was adopted.

SHRI JAGDISH TYTLER : Madam, I introduce the Bill.

STATEMENT BY MINISTER**Kalakshetra Foundation Ordinance, 1993**

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SEUA) : Madam, I beg to lay on the Table a statement (in English and Hindi) explaining the circumstances which had necessitated immediate legislation by the Kalakshetra Foundation Ordinance, 1993.

THE KALAKSHETRA FOUNDATION BILL, 1993

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT

OF CULTURE) (KUMARI SELJA) : Madam. I beg to move for leave to introduce a Bill to declare Kalakshetra of Madras to be an institution of national importance, to provide for the establishment and incorporation of a Foundation for its administration, to make provisions for further development of Kalakshetra in accordance with the aims and objects for which Kalakshetra was founded and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

KUMARI SELJA : Madam, I introduce the Bill.

THE DEPUTY CHAIRMAN : Honourable Members, we have today the discussion on the Dunkel proposals. There is a Government Motion and the hon. Minister of Commerce is here. Everybody was keen for the last two or three sessions that we should have a very serious discussion on this subject. Now, I also have 17 Special Mentions listed before me. Now I would like to take the opinion of the House. We had decided that at one o'clock we would start the discussion on the Dunkel proposals. If we take up these 17 Special Mentions now, they won't be finished in half an hour. Shall we take them up in the evening ?

AN HON. MEMBER : Tomorrow.

THE DEPUTY CHAIRMAN: We can take them up in the evening; no problem. If the House so agrees, I will ask Mr. Pranab Mukherjee to move the Motion.

SOME HON. MEMBERS : Yes.

DISCUSSION ON DUNKEL DRAFT TEXT

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE) : Madam Deputy Chairperson, I beg to move the following motion :

"That this House do-consider the implications of the Dunkel draft text on